

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

OA No. 39 of 2024 (SZ)

BETWEEN

Sri. Jonatt Jose,
S/o.Sri Jose, Nalukettu, Koratty

...Petitioner

AND

The Secretary,
MoEF&CC and Ors.

...Respondents

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//Certified to be true copy of the originals//
Dated at Chennai on 1st day of August, 2025



REMA SMRITHI VK
Standing Counsel for KSPCB
Respondent 6

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
SOUTHERNZONE, CHENNAI

Application no. OA 39 of 2024 (SZ)

Applicant(s) : Sri. Jonatt Jose,
S/o Sri. Jose, Nalukettu, Koratty
Vs.
Respondents : The Secretary, MoEF and CC & others

**REPORT FILED BY THE ENVIRONMENTAL ENGINEER, KERALA
STATE POLLUTION CONTROL BOARD, DISTRICT OFFICE,
THRISSUR, THE 6TH RESPONDENT**

I, Dinesh. K.S, aged 55 years, son of Late. K. V. Sidharthan, residing at Irinjalakuda, working as the Environmental Engineer, Kerala State Pollution Control Board, District Office, Thrissur, do hereby solemnly affirm and state as follows:

1. I am the Environmental Engineer, Kerala State Pollution Control Board (herein after referred to as **Board**), District Office, Thrissur. I am aware of the facts affirmed by me in this report. I am swearing that this is the report based on the best of my knowledge, information and belief and the facts revealed from the records. I am filing this Affidavit on behalf of the 6th respondent, as duly authorized.
2. It is respectfully submitted that, this respondent had submitted a report dated 16.06.2025 and and pursuant to the same, the Hon'ble NGT issued an order on 18.06.2025 directing this respondent to address the issue of odour pollution as alleged by the applicant.
3. It is respectfully submitted that, it has been observed that the Acheson process, used for the manufacturing of silicon carbide, is a carbothermal

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Environmental Engineer
Kerala State Pollution Control Board
District Office, Thrissur



(Signature)

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reduction process, wherein carbon acts as the reducing agent by removing oxygen from silicon dioxide, to form silicon carbide (SiC). The raw material used, pet coke is a petroleum byproduct and serves as the source of carbon, it contains a certain amount of sulphur, which may lead to the formation of hydrogen sulphide (H₂S), an odorous gas. In order to reduce fugitive emission, a hood-cum-blower system connected to a chimney of approximately 60 meters height has been provided. In compliance with the order dated 18.06.2025, stack monitoring was carried out again on 25.06.2025 to determine the concentration of H₂S. At the time of monitoring, the unit was operating with three furnaces at different stages of the process. The petitioner was met during the inspection and raised concerns regarding odour nuisance.

4. It is respectfully submitted that, the results of the stack monitoring conducted on 21.05.2025 and 25.06.2025 are tabulated below.

Sl. No.	Date of inspection	Parameter	Result	Standards
1.	21.05.2025	Particulate matter	33.6 mg/Nm ³	150 mg/Nm ³
		Sulphur dioxide	<3 mg/Nm ³	400 mg/Nm ³
		Oxides of Nitrogen	<2 mg/Nm ³	600 mg/Nm ³
2	25.06.2025	Hydrogen sulphide	16.4 mg/Nm ³	Standard not specified for Silicon Carbide manufacturing unit.

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Environmental Engineer
Kerala State Pollution Control Board
District Office, Thrissur



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District Office, Thrissur

5. It is respectfully submitted that, from the table it is observed that the parameters specified in the consent - namely, Particulate Matter (PM) , Sulphur Dioxide (SO₂) , and Nitrogen Oxides (NO_x) are within prescribed limits. True Copies of the monitoring results dated 21.05.2025 and 25.06.2025 are produced herewith and marked as **Annexure R6 (a)** and **Annexure R6 (b)**, respectively. Ambient air quality monitoring was conducted at the applicant's residence on 26.07.2025. On the said day, there was heavy rainfall with intermittent power failure. The total duration of the monitoring was 21 hours and 30 minutes during which the unit was operational. The applicant's residence is situated on the eastern side of the unit. During the inspection, no odour was detected on the eastern side, however, odour was observed at residences located on the western side of the unit. The results of the ambient quality air monitoring indicate that all tested parameters are within the limits prescribed under the Ambient Air Quality Standards. A true copy of the results is produced herewith and marked as **Annexure R6 (c)**.

6. It is respectfully submitted that, the air pollution control measures provided by the unit comprises three cyclone separators and three dust separation units. Each pair of cyclone separator and dust separation unit is connected to a suction hood placed on the top of the furnaces during burning/cooling stages. Usually, during operation of the unit three furnaces are in either the reaction or cooling stages. The suction force is provided by three blowers, each of 110KW capacity, installed between the air pollution control devices and the chimney. The gas from all these units are vented through a single chimney of approximately 60 meters in height.

7. It is respectfully submitted that, the applicant has stated that the odour is severe on certain days and that during rainy days, the atmosphere tends to be laden with smoke. It is observed that the presence of odour is not continuous. All prescribed pollution control measures have been provided to control fugitive



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emissions from the furnace. The emissions through the stack are complying with the standards prescribed. Further monitoring is required under non-rainy climate to verify the allegations raised by the applicant. This respondent proposes to continue monitoring and identify the source of odour. It is pertinent to note here that in there are no standards for odour in the National Ambient Air Quality Standards, hence only subjective identification of odour is possible. Based on results of such observations, the industry will be directed to install a suitable odour control mechanism in their air pollution control system.

All the facts stated above are true to the best of my knowledge, information and belief.

Dated this is the 29th day of July, 2025.

For and on behalf of the Kerala State Pollution Control Board (6th Respondent)



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ANNEXURE R6-a



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കേരള സംസ്ഥാന മലിനീകരണ നിയന്ത്രണ ബോർഡ്

മനുഷ്യിക സ്കൂൾ, മട്ടന്നൂർ തിരു, പാറവട്ടം, തൃശ്ശൂർ പി.ഒ., തൃശ്ശൂർ-680655

KERALA STATE POLLUTION CONTROL BOARD

Majestic Square, 3rd Floor, Paravattani, Ollukkara P.O., Thrissur-680655

PCB/TSR/IC/176/07

Date: 12.06.2025

STACK MONITORING REPORT

Name and Address of the Unit : M/s. Carborundum Universal LTD,
Nalukettu, Koratty, Thrissur

Date of Sampling : 21.05.2025

Stack No : 1

Volume of Emission : 189429/Nm³/Hr

Concentration Load PM : 33.6 mg/Nm³

Pollution Load PM : 152.76 Kg/Day

Oxides of Nitrogen as NO_x : < 2 mg/Nm³

Sulphur dioxide as SO₂ : < 3 mg/Nm³

ENVIRONMENTAL ENGINEER



കേരള സംസ്ഥാന മലിനീകരണ നിയന്ത്രണ ബോർഡ്

മജസ്റ്റിക് സ്ക്വയർ, മൂന്നാം നില, പരവട്ടാനി, ഒല്ലൂക്കര പി.ഒ., തൃശ്ശൂർ-680655

KERALA STATE POLLUTION CONTROL BOARD

Majestic Square, 3rd Floor, Paravattani, Ollukkara P.O., Thrissur-680655

PCB/TSR/IC/176/07

Date: 29.07.2025

STACK MONITORING REPORT

Name and Address of the Unit : M/s. Carborundum Universal LTD,
Nalukettu, Koratty, Thrissur

Date of Sampling : 25.06.2025

Stack No : 1

Hydrogen Sulphide as H₂S : 16.4 mg/Nm³

ENVIRONMENTAL ENGINEER

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മണ്ണെണ്ണ തുറന്നുകൊടുക്കൽ, മൂന്നാം നില, പാവട്ടാനി, ഐക്യകര പി.ഒ., തൃശ്ശൂർ-680655

KERALA STATE POLLUTION CONTROL BOARD

Majestic Square, 3rd Floor, Paravattani, Ollukkara P.O., Thrissur-680655

PCB/TSR/IC/176/07

Date: 28.07.2025

Report of Ambient Air Quality Monitoring

To verify the ambient air quality at residence of Jonett Jose, Choorackal House, Nalukettu located in proximity to M/s. Carborundum Universal LTD, Nalukettu, Koratty, Thrissur and to assess suspected air pollutants potentially attributed to the operations of the said industry, a 24-hour continuous ambient air quality monitoring exercise was conducted.

Date of Ambient Air Quality Monitoring: 26.07.2025 & 27.07.2025

Monitoring Location : Residence of Jonett Jose
Choorackal House
Nalukettu P O

Atmospheric Condition : Continuous and intermittent rainfall observed throughout the monitoring period.

Time and Duration : 26th July 2025 11.15am to 27th July 2025 12.00 pm

(Monitoring was conducted for a total duration of 21 hours and 30 minutes due to a power failure during the monitoring period.)

Sl. No	Parameters	Concentration in Ambient Air ($\mu\text{g}/\text{m}^3$)
1	Particulate Matter PM 10	26.51
2	Particulate Matter PM 2.5	14.17
3	Oxides of Nitrogen as NO _x	<2
4	Sulphur dioxide as SO ₂	<2
5	Hydrogen Sulphide	BDL

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